

National Company Law Tribunal

Allahabad Bench

CP NO. (IB)67/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.06.2017

NAME OF THE COMPANY: Tecpro Systems Ltd V/s Jaiprakash Associates Ltd

SECTION OF THE COMPANIES ACT: U/S 9 of I & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Ankit Kr. Singh	PCS	Respondent	Ankit
<u>2.</u>	Ajay Bhanot	Sr. Adv.	)	

Order dated 06.06.2017 in the matter of CP NO (IB) 67/ALD/2017 Tecpro Systems Pvt Ltd

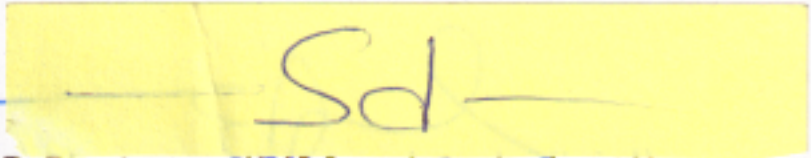
Shri Ajay Bhanot Advocate counsel for Debtor company.

Matter be listed on 15.06.2017 for consequential order

Meanwhile Debtor is in liberty to file formal objection to the maintainability of the petition.

The matter be listed on 15.06.2017

Date-06.06.2017

  
Shri H.P Chaturvedi (Member Judicial)